

DATED : 23/03/2020

SECURITIES APPELLATE TRIBUNAL MUMBAI

In continuation to the Notification dated 21/3/2020 the Hon'ble Presiding Officer, SAT is pleased to direct the following :-

- (1) Since the Government has strictly enforced the lockdown and in view of the closure of the public transport, the Tribunal shall remain closed till 31s [March 2020](#).
- (2) The matters fixed on 23 & 24 March will now be listed on [27 April 2020](#). Matters due on 26 & 27 March are posted to [28 April 2020](#). Similarly, matters listed on 30 & [31 March 2020](#) will now be listed on [29 April 2020](#).
- (3) The Tribunal will function from [1/4/2020](#) at 11.30 a.m. to 3 p.m. until further orders.
- (4) Office of Registry shall function from [1/4/2020](#) at 11 a.m. to 4 p.m. until further orders.
- (5) In case of urgent matters, parties are required to contact the Registrar on his cell No.[9834615300](#) who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders
- (6) Interim order, if any, is extended till the next date.

This issues by the order of the Hon'ble Presiding Officer, SAT and in consultation with all the stakeholders.

DATED : 23/03/2020.

Registrar
Securities Appellate Tribunal.